



2026:DHC:2881-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13090/2022**

**DHARAM PAL SINGH**

.....Petitioner

Through: None

versus

**UNION OF INDIA AND ANR**

.....Respondents

Through: Mr. Jagdish Chandra and Ms.  
Maanya Saxena, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **06.04.2026**

**C. HARI SHANKAR, J.**

1. There has been no appearance on behalf of the petitioner on the last date of hearing, or the date before that. Today, too, the petitioner is unrepresented.

2. The writ petition is accordingly dismissed in default and for non-prosecution.

**C. HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**APRIL 6, 2026/AR**